

অসম



ৰাজপত্ৰ

# The Assam Gazette

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT

NOTIFICATION

The 16th May 1977

No.LJL.59/77/2.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.



## ASSAM ACT XII OF 1977

(Received the assent of the Governor on 11th May 1977)

## THE ASSAM APPROPRIATION (No. II) ACT, 1977

An

Act

*to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1978.*

Be it enacted in the Twenty-eighth Year of the Republic of India as follows :—

Short title and commencement.

1. (1) This Act may be called the Assam Appropriation (No. II) Act, 1977.
- (2) It shall come into force with effect from 1st April, 1977.

Withdrawal of Rs. 328,87,68,700 out of the Consolidated Fund of the State of Assam for the Financial year 1977-78.

2. From and out of the Consolidated Fund of the State of Assam, there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of the sum specified in column (3) to the Assam Appropriation (Vote-on-Account) Act, 1977] to the sum of Rupees three hundred twenty-eight crores eighty-seven lakhs sixty-eight thousand and seven hundred towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1978 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1978.

SCHEDULE						
(1) Grant No.	(2) Services and purposes (Major Heads)	..	(3) Sums not exceeding			
			Voted by the Assembly	Charged on the Consolidated Fund	Total	
			Rs.	Rs.	Rs.	
1	211—State Legislature	.. ..	Revenue	31,26,800	78,200	32,05,000
	212— Governor	.. ..	Revenue	.....	4,06,800	4,06,800
2	213—Council of Ministers	.. ..	Revenue	17,29,100	.....	17,29,100
3	214—Administration of Justice	.. ..	Revenue	88,88,200	37,17,900	1,26,06,100
4	215—Elections	.. ..	Revenue	44,20,100	..	44,20,100
5	220—Collection of Taxes on Income and Expenditure.	.. ..	Revenue	3,94,000	..	3,94,000



## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
6	229—Land Revenue .. .. }			
	304—Other General Economic Services III—Land Ceiling } Revenue	4,79,77,700	12,000	4,79,89,700
	504—Capital Outlay on other General Economic Services } Capital	...	---	---
7	230—Stamps and Registration .. Revenue	19,38,000	..	19,38,000
8	239—State Excise .. .. }			
	283—Housing—C—Government Residen- tial Buildings (II). } Revenue	43,76,200	..	43,76,200
9	235—Collection of other Taxes on .. Property and Capital Transac- tion. } Revenue	..	..	..
	240—Sales Tax .. .. }			
	245—Other Taxes and Duties on Commodities and Services (I) } Revenue	57,98,000	..	57,98,000
10	241—Taxes on Vehicles .. .. }			
	265—Other Administrative Services -IV—Motor Garages } Revenue	..	..	..
	338—Road and Water Transport Services-A—Road Transport. } Revenue	2,00,40,900	..	2,00,40,900
	338—Road and Water Transport Services-B—Water Transport. }			
	538—Capital Outlay on Road and Water Transport Services. } Capital	2,00,000	..	2,00,000
11	245—Other Taxes and Duties on Commodities and Services (II) .. Revenue	4,55,000	..	4,55,000
12	247—Other Fiscal Services -2B- Promotion of Small Savings. .. Revenue	1,98,000	..	1,98,000
13	247—Other Fiscal Services (II) Directorate of Financial Inspection. .. Revenue	1,38,000	..	1,38,000
	249—Interest payment .. .. Revenue	..	29,00,00,100	29,00,00,100
	251—Public Service Commission. .. Revenue	..	7,54,400	7,54,400
14	252—Secretariat General Services. }			
	276—Secretariat Social and Community Services. } Revenue	2,10,40,000	..	2,10,40,000
	296—Secretariat Economic Services (1) }			
15	253—District Administration. .. Revenue	1,54,43,900	..	1,54,43,900



SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)		(3)		
			Voted by the Assembly	Sums not exceeding	
			Rs.	Charged on the Consolidated Fund	Total Rs.
16	254—Treasury and Accounts Administration.	Revenue	57,31,600	..	57,31,600
17	255—Police .. ..	Revenue	18,43,83,400	2,000	18,43,85,400
18	256—Jails (I) .. ..	Revenue	1,12,35,300	..	1,12,35,300
19	256—Jails (II) .. ..	Revenue	1,30,000	..	1,30,000
20	258—Stationery and Printing ..	Revenue	82,50,800	..	82,50,800
21	259—Public Works .. ..				
	277—Education (III) .. ..				
	280—Medical (II) .. ..	Revenue	5,19,11,200	50,000	5,19,61,200
	282—Public Health, Sanitation and Water Supply-A- Public Health and Sanitation (II)				
	459—Capital Outlay on Public Works.				
	477—Capital Outlay on Education, .. Art and Culture.				
	480—Capital Outlay on Medical. —	Capital	4,51,14,400	..	4,51,14,400
	481—Capital Outlay on Family Planning. ..				
	482—Capital Outlay on Public Health, Sanitation and Water Supply				
	488—Capital Outlay on Social Security and Welfare-E-Other Social Security and Welfare Programme.				
	495—Capital Outlay on Other Social and Community Services. ..				
	510—Capital Outlay on Animal .. Husbandry.				
	544—Capital Outlay on other .. Transport and Communica- tion Services.				
22	260—Fire Protection and Control.	Revenue	43,23,500	..	43,23,500
23	265—Other Administrative Services- I- Vigilance.	Revenue	31,100	..	31,100
24	265—Other Administrative Services II-Civil Defence and Home Guards.	Revenue	67,39,300	..	67,39,300



SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding			
		Voted by the Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
25	265—Other Administrative Services -V-Motor Garages (G.A.D.)	Revenue	1,81,100	..	1,81,100
26	265—Other Administrative Services-VI-Guest Houses.	Revenue	16,78,100	..	16,78,100
27	265—Other Administrative Services-VII-Training.	Revenue	2,84,400	..	2,84,400
28	265—Other Administrative Services-VIII-Other Expendi- ture, Lotteries, etc.	Revenue	10,70,500	..	10,70,500
29	266—Pensions and other Retire- ment Benefits.	Revenue	2,34,10,200	81,000	2,34,91,200
30	267—Aid Materials	Revenue	1,00,000	..	1,00,000
31	268—Miscellaneous General Services.	Revenue	17,24,000	..	17,24,000
32	277—Education-I	Revenue	47,77,31,000	..	47,77,31,000
	677—Loans for Education, Art and Culture.	Capital	5,48,000	..	5,48,000
33	278—Art and Culture (I)	Revenue	36,18,500	..	36,18,500
34	278—Art and Culture (II)	Revenue	1,00,000	..	1,00,000
35	280—Medical (I)			..	
	281—Family Planning			..	
	282—Public Health, Sanitation and Water Supply (I)-A-Pub- lic Health and Sanitation			..	
	282—Public Health, Sanitation and Water Supply-B-Sewer- age and Water Supply (I) Health Department.	Revenue	19,83,33,100	..	19,83,33,100
	277—Education-F-Technical Education (II)			..	
	682—Loans for Public Health, Sanitation and Water Supply (I)	Capital	61,00,000	..	61,00,000



## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
36	282—Public Health, Sanitation and Water Supply-B-Sewerage and Water Supply (II) T. & C. P.	Revenue	13,42,000	..	13,42,000
	682—Loans for Public Health, Sanitation and Water Supply (II).	.. Capital	...	...	..
37	283—Housing (I)-A-General.	.. Revenue	70,17,000	..	70,17,000
	683—Loans for Housing	.. Capital	25,12,000	..	25,12,000
38	283—Housing -C-Government Residential Buildings (III).	.. Revenue	98,19,800	..	98,19,800
	483—Capital Outlay on Housing -A-Government Residential Buildings (I).	Capital	24,95,700	..	24,95,700
39	283—Housing-C-Government Residential Buildings (IV).	.. Revenue	...	...	...
	483—Capital Outlay on Housing A-Government Residential Buildings (II).	Capital	2,98,000	..	2,98,000
40	283—Housing-C-Government Residential Buildings (V)	.. Revenue	1,60,000	..	1,60,000
	483—Capital Outlay on Housing A-Government Residential Buildings (III).	.. Capital	4,00,000	..	4,00,000
42	284—Urban Development..	.. Revenue	65,00,600	..	65,00,600
	684—Loans for Urban De velop- ment	.. Capital	3,00,000	..	3,00,000
43	285—Information and Publicity.	.. Revenue	34,00,000	..	34,00,000
44	287—Labour and Employment.	.. Revenue	1,63,60,400	...	1,63,60,400
45	288—Social Security and Welfare (I)-A-Civil Supplies.	} Revenue	1,29,81,800	34,000	1,30,15,800
	309—Food and Nutrition				
	709—Loans for Food and Nutri- tion.	.. Capital	...	...	...



SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
46	288—Social Security and Welfare .. B-Relief and Rehabilitation of Displaced persons (II).	Revenue	55,45,500	..	55,45,500
	488—Capital Outlay on Social Security and Welfare-D-Other Rehabilitation Scheme. } 688—Loans for Social Security and Welfare (I). }	Capital	5,25,000	..	5,25,000
47	288—Social Security and Welfare .. C-Welfare of Scheduled Castes/Scheduled Tribes and other Backward Classes (III).	Revenue	1,71,80,000	..	1,71,80,000
48	288—Social Security and Welfare .. IV-D-Social Welfare (P. & D/TA & WBC).	Revenue	1,04,71,700	..	1,04,71,700
49	288—Social Security and Welfare .. V-D-Social Welfare (Excise)	Revenue	26,46,300	..	26,46,300
50	288—Social Security and Welfare .. E-Other Social Security Programme.	Revenue	33,58,800	..	33,58,800
51	289—Relief on Account of Natural Calamities.	Revenue	1,25,00,000	..	1,25,00,000
	695—Loans for Social and Community Services (I)	Capital	15,00,000	..	15,00,000
52	295—Other Social and Community Services.	Revenue	4,00,000	..	4,00,000
53	296—Secretariat Economic Services (II)	Revenue	32,09,300	..	32,09,300
54	298—Co-operation .. ..	Revenue	3,91,30,200	..	3,91,30,200
	498—Capital Outlay on Co-operation } 698—Loans to Co-operative Societies. }	Capital	2,42,10,500	..	2,42,10,500
55	299—Special and Backward Areas-C-North Eastern Areas.	Revenue	71,95,000	..	71,95,000
	499—Capital Outlay on Special and Backward Areas-C-North Eastern Areas. } 699—Loans for Special and Backward Areas-C-North Eastern Areas. }	Capital	1,88,75,000	..	1,88,75,000



## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
56	304—Other General Economic Services-I-Statistics.	Revenue	56,88,000	..	56,88,000
57	304—Other General Economic Service-II-Weights and Measures.	Revenue	18,24,200	..	18,24,200
58	304—Other General Economic Services-IV-Other expenditure.	Revenue	3,50,000	..	3,50,000
59	305—Agriculture	Revenue	10,05,87,500	..	10,05,87,500
	308—Area Development (I)				
	505—Capital Outlay on Agriculture.				
60	705—Loans for Agriculture.	Capital	65,00,000	..	65,00,000
	306—Minor Irrigation				
	308—Area Development (II)				
61	333—Irrigation, Navigation, Drainage and Flood Control Projects-B- Irrigation Projects (Non-Commercial)	Revenue	2,43,79,300	..	2,43,79,300
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (I)				
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Projects B-Irrigation Projects (Non-Commercial)				
62	307—Soil Conservation	Revenue	1,93,86,000	..	1,93,86,000
	506—Capital Outlay on Minor Irrigation, Soil Conservation and Area Development (II)	Capital	95,00,000	..	95,00,000
62	310—Animal Husbandry	Revenue	4,20,95,400	..	4,20,95,400
	710—Loans for Animal Husbandry.	Capital	..	..	..
63	311—Diary Development	Revenue	96,29,200	..	96,29,200
	711—Loans for Diary Development.	Capital	..	..	..



SCHEDULE—*contd.*

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
64	312—Fisheries .. ..	Revenue	92,40,000	92,40,000
	512—Capital Outlay on Fisherie ..	Capital	12,00,000	12,00,000
65	313—Forests .. ..	Revenue	8,94,85,900	8,94,85,900
66	314—Community Development ..	Revenue	7,46,65,000	7,46,67,000
67	320—Industries-A-General .. ..	Revenue	19,40,000	19,40,000
	520—Capital Outlay on Industrial Research and Development.		..	..
	523—Capital Outlay on Petroleum, Chemical and Fertilizer Industries.		..	..
	526—Capital Outlay on Consumer Industries.		..	..
	530—Investment in Industrial Financial Corporation.	Capital	1,87,00,000	1,87,00,000
	720—Loans for Industrial Research & Development.		..	..
	722—Loans for Machinery Engineering Industries.		..	..
	726—Loans for Consumer Industries.		..	..
68	321—Village and Small Industries-(I) Sericulture and Weaving Industries.	Revenue	2,47,96,200	2,47,96,200
	521—Capital Outlay on Village & Small Industries (I).	Capital	5,62,500	5,62,500
	721—Loans for Village & Small Industries (I).		..	..
69	321—Village and Small Industries (II) Cottage Industries.	Revenue	86,21,000	86,21,000
	521—Capital Outlay on Village and Small Industries (II)	Capital	70,43,000	70,43,000
	721—Loans for Village and Small Industries (II).		..	..



## SCHEDULE—contd.

(1) Grant No.	(2) Services and purposes (Major Heads)		(3) Sums not exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
			Rs.	Rs.	Rs.
70	328—Mines and Minerals-B-Regulation and Development of Mines.	Revenue	76,47,500	..	76,47,500
	528—Capital Outlay on Mining and Metallurgical Industries	Capital	31,02,00,000	..	31,02,00,000
	734—Loans for power Projects.				
71	333—Irrigation, Navigation, Drainage & Flood Control Project-G-Flood Control and Anti-Sea Erosion Project.	Revenue	5,28,98,500	..	5,28,98,500
	533—Capital Outlay on Irrigation, Navigation, Drainage and Flood Control Project-G-Flood Control and Anti-Sea Erosion Project.	Capital	7,29,00,000	..	7,29,00,000
72	337—Roads and Bridges	Revenue	16,52,09,300	..	16,52,09,300
	537—Capital Outlay on Roads and Bridges.	Capital	7,11,29,400	..	7,11,29,400
73]	339—Tourism	Revenue	11,58,500	..	11,58,500
74	363—Compensation and assignments to Local Bodies and Panchayati Raj Institutions.	Revenue	2,53,53,600	..	2,53,53,600
75	484—Capital Outlay on Urban Development-G-Assam Capital Construction.	Capital	1,15,00,000	..	1,15,00,000
	603—Internal Debt of the State Government.	Capital	..	8,49,05,400	8,49,05,400
	604—Loans and Advances from the Central Government	Capital	..	18,07,06,900	18,07,06,900
76	766—Loans to Government Servants.	Capital	2,58,00,000	..	2,58,00,000
	768—Inter-State Settlement.	Capital	..	1,00,000	1,00,000
<b>TOTAL EXPENDITURE FROM THE CONSOLIDATED FUND.</b>			<b>272,79,18,000</b>	<b>56,08,50,700</b>	<b>328,87,68,700</b>

**U. TAHBILDAR,**  
Secretary to the Govt. of Assam,  
Legislative Department.